

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

ORIGINAL APPLICATION NO.576/96

DATE OF ORDER : 4-3-1997.

Between :-

A.Tata Rao

... Applicant

And

1. The Secretary to Govt.,  
Dop & Trg. (reptg. UoI),  
New Delhi - 110 001.

2. The Registrar, Principal Bench,  
Central Administrative Tribunal,  
Copernicus Marg,  
New Delhi - 110 001.

3. The Registrar, Hyderabad Bench,  
Central Administrative Tribunal,  
Hyderabad - 500 004.

4. Shri P.Ulganathan

... Respondents

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Counsel for the Applicant : Shri C.Suryanarayana

Counsel for the Respondents : Shri N.R.Devaraj, for RR 1 to 3  
Shri K.Lakshmi Narasimha for R-4

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CORAM:

THE HON'BLE JUSTICE SHRI A.K.CHATTERJEE : VICE-CHAIRMAN

THE HON'BLE SHRI P.T.THIRUVENGADAM : MEMBER (A)

(Order per Hon'ble Justice Shri A.K.Chatterjee,  
Vice-Chairman).

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(Order per Hon'ble Justice Shri A.K.Chatterjee,  
Vice-Chairman).

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The learned counsel for the applicant Shri C. Surya-  
narayana states that he does not press the Original Application  
and it may be disposed of as not pressed.

2. Accordingly the Original Application is disposed of  
as not pressed. No order as to costs.

*P.T. Thiruvengadam*  
(P.T. THIRUVENGADAM)  
Member (A)

*A.K. Chatterjee*  
(A.K. CHATTERJEE)  
Vice-Chairman

Dated: 4th March, 1997.  
Dictated in Open Court.

avl/

*Ar. Bani*  
10387  
D.R. (3)

3.33

D.A.NO.576/96

## Copy to:

1. The Secretary to Govt., DOP & Trg.(Rep.by U.O.I), New Delhi.
2. The Registrar, Principal Bench, Central Admn.Tribunal, Copernicus Marg, New Delhi.
3. The Registrar, Hyderabad Bench, Central Admn. Tribunal, Hyderabad.
4. One copy to Mr.C.Suryanarayana, Advocate,CAT,Hyderabad.
5. One copy to Mr.N.R.Dewraj,Sr.CGSC,CAT,Hyderabad.
6. One copy to Mr.K.Lakshminarasimha, Advocate,CAT,Hyderabad.
7. One copy to D.R.(A), CAT,Hyderabad.
8. One duplicate copy.

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THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

Judice Shri A.K. Chatterjee V.C.  
THE HON'BLE SHRI R. RANGARAJAN M(A)

AND P.T. Tirugengadun  
THE HON'BLE SHRI B.S. JAI PRAKASH M(A)  
M(J)

DATED: 4/3/97

ORDER/JUDGEMENT

R.A./C.P/M.A.No.

O.A.NO. 576/96 in

ADMITTED AND INTERIM DIRECTIONS ISSUED  
ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

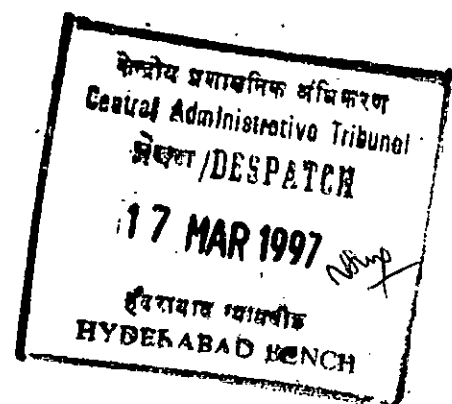
DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS.

II COURT

YLKR



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